The Railway Passengers (Cancellation of Tickets and Refund of Fares) Rules, 1990

THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AF-FAIRS (SHRI JAGDEEP DHANKHAR): Madam, on behalf of SHRI GEORGE FERNANDES I lay the Table, Section 199 of the Railways Act. 1989, a copy (in English and Hindi) of the Ministry of Railways (Railway Board) Notification G.S.R. No. 646(E), dated the 18th July, 1990, publishing the Railway Passengers (Cancellation of Ticket and Refund of Fares) Rules, 1990. [Placed in Library. See No. LT-1384/90].

- I. The Ministry of Urban Development (Chief Accounts Office) Recruitment Rules, 1988.
- II. The Urban Land (Ceiling and Regulation) Amendment Rules, 1990.

THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI MURASOLI MARAN): Madam, I lay on the Table-

- the Ministry of Urban Development Notification G.S.R. No. 1023, dated the 31st December, 1988, publishing the Ministry of Urban Development (Chief Accounts Officer) Recruitment Rules, 1988, under section 58 of the Delhi Development Authority Act 1957.
  - (ii) Corrigendum (in English Hindi) to Notification G.S.R. No. 1023, dated the 31st December, 1988. [Placed in Library. See No. LT-1386/90 for (i) and (ii)].
- II. A copy (in English and Hindi) of the Ministry of Urban Development Notification G.S.R. No. 245, dated the 21st April, 1990. publishing the Urban Land (Ceiling and Regulation) Amendment Rules, 1990, under Sub-Section (3) of Section 46 of Urban Land (Ceiling and Regulation) Act, 1976.

[Placed in Library, See No. LT-1385/ 9001.

Report and Accounts (1986-87) of the Punjab Film and News Corporation Limited, Chandigarh and related papers

SHRI JAGDEEP DHANKHAR: Madam, I lay on the Table a copy each (in English

- (i) Fourteenth Annual Report Accounts of the Punjab Film and News Corporation Limited, Chandigarh, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Statement giving reasons for the delay in laying the papers mentioned above.

[Placed in Library. See No. LT-1500/90 for (i) and (ii)].

- I. Reports (1984-85 and 1985-86) of the Minorities Commission and related papers.
- II. Report and Accounts (1987-88) of the National Labour Institute, New Delhi.
- III. Notification of the of Ministry Labour and related papers.

श्रम एवं कल्याण मन्त्री (श्री राम विलास I. (i) A copy (in English and Hindi) of पासवान) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:--

- निम्नितिखित पत्रों की एक-एक (अंग्रेजी तथा हिन्दी में):---
- 1984-85 को वर्ष को लिए अल्प-संख्यक आयोग का सातवां वाषिक प्रतिवेदन और उस पर की गई कार्यवाही संबंधी ज्ञापन, प्रतिवेदन पर व्यास्थात्मक टिप्पण सहित । पुस्तकाल्लय में रखी गयी । देखिए सं. 1394/90
- (ii) 1985-86 के वर्ष के लिए संख्यक आयोग का आठवां वार्षिक और उस पर की गई कार्यवाही संबंधी ज्ञापन. प्रतिवेदन पर 'व्याख्यात्मक टिप्पण पस्तकालय में रखी गरीं। एल. टी. 1395/90]
- II. 1987-88 के वर्ष के लिए राष्ट्रीय श्रम संस्थान, नई दिल्ली का वार्षिक प्रति-वेदन
- और लेखे, लेखाओं पर लेखापरी-(i) क्षकों के प्रतिवेदन सहित ।
- (ii) संस्थान के कार्यकरण की सरकार द्वारा समीक्षा ।
- (iii) उत्पर (i)में उल्लिखित पत्रों and Hindi) of the following papers :-- सभा पटल पर रहने में हुए विलम्ब के कारणों